

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 983 OF 2017 in
DFR NO. 3862 OF 2017**

Dated: 7th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Photon Suryakiran Pvt. Ltd.

Vs.

Gulbarga Electricity Supply Corporation Limited & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **10.01.2018.**

COURT MASTER